इस सम्बन्ध में मैं नम्रता के साथ निवेदन करना चाहता हूं कि जिन्होंने मेरे इस प्रस्ताव का समर्थन किया है वे बिना संकोच इसको अपना मत देकर इस को पास करायें ।

Mr. Deputy-Speaker: The question is:

> "That this House is of opinion that Government of India should manufacture nuclear weapons."

The Resolution was negatived.

14.42 hrs.

RESOLUTION *RE*: WITHDRAWAL OF JEEPS FROM COMMUNITY DEVELOPMENT BLOCKS.

श्री किशन पटनायक (सम्बलपुर) : उपाध्यक्ष महोदय, मैं इस प्रस्ताव को पेश करता हूं कि :—

> "प्रधान मंत्री द्वारा 18 सितम्बर, 1964 को की गई घोषणा के अनुसार, यह सभा सरकार से अनुरोध करती है कि 26 जनवरी, 1965 तक सामुदायिक विकास खंडों से जीप गाड़ियां हटाने के लिए तत्काल कार्यवाही की जाये ।"

मुझे खेद है कि इस प्रस्ताव के पेश होते हुए प्रधान मंत्री जी सदन से चले गये । और एक बात मैं साफ कर देना चाहता हूं कि एक निन्दा प्रस्ताव प्रधान मंत्री के विरुद्ध जो दिया गया है श्री राम मनोहर लोहिया के द्वारा, उससे इस संकल्प का कोई सम्बन्ध नहीं है । सम्बन्ध सिर्फ यह हो सकता है, निन्दा प्रस्ताव इस पर आधारित है कि प्रधान मंत्री ने एक घोषणा की और उस घोषणा के मुताबिक काम नहीं किया, इसलिए वह निन्दित होने के योग्य हैं । तो मैंने उनको एक मौका दिया है इस संकल्प को सदन में ला कर कि अपनी को वह रखें और इस निन्दा प्रस्ताव से मुक्त हों ।

मैं अभी उनकी घोषणा की तरफ आपका ध्यान खींचूंगा । 18 सितम्बर को उन्होंने जो घोषणा की थी उस के बारे में कोई विवाद नहीं हो सकता । उस घोषणा की हकीकत है, यह मंत्रियों के द्वारा भी माना गया है । श्री सुरेन्द्र कुमार डे ने मुझे जो पत्र लिखा है और श्री मूर्ति ने सदन में जो कहा उससे यह साबित हो जाता है कि प्रधान मंत्री जी ने जीपों के बारे में 18 सितम्बर को एक घोषणा की थी । उस घोषणा की व्याख्या क्या होगी उस पर मंत्री लोग विवाद जरूर उठा रहे हैं ।

मंत्री महोदय श्री डे और मंत्री महोदय श्री मूर्ति दोनों ने कहा है कि प्रधान मंत्री की 18 सितम्बर वाली घोषणा को आधार बनाते हुए राज्य सरकारों को उन्होंने निर्देश भेजे हैं । वह घोषणा क्या थी ? घोषणा में शब्दावली यह थी कि जीपों को विकास खंडों से हटाया जाये । इसका क्या अर्थ हो सकता है उसके लिए तर्क की कोई गुंजाइश ही नहीं है फिर भी श्री डे और श्री मूर्ति इस में तर्क निकालते हैं ।

श्री डे का कहना है कि जीपों का अधिकतम और प्रयोजनात्मक विनियोग हो — आप्टिमम एंड परपजफुल विनियोग हो । और श्री मूर्ति का यह कहना है कि इसका अर्थ यह है कि विकास खंडों से उन जीपों को हटा दिया जाय और सब-डिवीजनल या डिस्ट्रिक्ट हैडक्वार्टर में उन को रख कर उन्हें विकास खंडों में चलाया जाय । यह किस प्रकार का अर्थ है, किस प्रकार की व्याख्या है ? अगर जीप को हटाने का मतलब जीप का अधिकतम उपयोग करना है, तो मैं यह पूछ सकता हूं कि अगर प्रधान मंत्री ने कह दिया कि मंत्रिमंडल से श्री डे को हटाया जाय, तो क्या उसका मतलब होगा कि मंत्रिमंडल में श्री डे का अधिकतम

[श्रीन पटनायक]

उपयोग हो ? इस किस्म का अर्थ लगाना, घोषणा और व्याख्या में इतना अन्तर सिर्फ पागलों की या मसखरों की दुनिया में सम्भव हो सकता है ।

अब मैं दूसरे प्वाइंट पर आना चाहता हूं । जीप हटाने का महत्व क्या है ? जीप हटाने का महत्व यह है, प्रधान मंत्री ने जो प्रस्ताव रखा, जो घोषणा की, उस घोषणा में सब से बड़ी बात यह है कि अगर इस घोषणा को कार्यान्वित किया जाता है तो जो प्रशासन में प्रचलित व्यवस्था है उस पर एक बहुत बड़ा धक्का पहुंचता है । जिस प्रशासन के हम लोग खिलाफ हैं, सारी जनता खिलाफ है, जिस को नौकरशाही कहा जाता है, उस व्यवस्था पर एक बड़ी भारी चोट लगती अगर प्रधान मंत्री की घोषणा को श्री डे के कार्यान्वित कर देते तो । उससे प्रशासन को एक बहुत बड़ा धक्का लगता और प्रशासन का ढांचा बदल जाता जिस के लिए जनता मन में तरस रही है,--कि प्रशासन का ढांचा बदले । अभी जीप के कारण विकास खंडों के कर्मचारी 'साहब' बने हुए हैं । मैं कहता हूं कि जीप युक्त बी० डी० ओ० और जीप वियुक्त बी० डी० ओ० में बड़ा फर्क है । जबकि जीप युक्त बी० डी० ओ० एक साहब है, जनता की आंखों में, जीप वियुक्त बी० डी० ओ० जनता की आंखों में जनता का सेवक बन जायगा । जीप न रहने से जनता में और इन सरकारी कर्मचारियों में एक तादात्म्य हो जायगा जो इस देश के लिए बहुत बड़ी बात हो सकती है ।

जो इतनी बड़ी क्रान्तिकारी घोषणा है उस का यह अर्थ किया जाता है कि जीपों को हटाने का मतलब है उन का अधिकतम और प्रयोजनात्मक इस्तेमाल होना । जो घोषणा तोड़ने के बारे में है उस की व्याख्या मंत्री महोदय मरम्मत करने की घोषणा से करते हैं । जहां तोड़ने की बात कही गयी है उस को पालिश करने की बात समझा जाता है । यह अर्थ गुण्डों के अभिधान में हो सकता है क्योंकि वहां पालिश करने का या मरम्मत करने का अर्थ पिटाई करना होता है ।

Shrimati Lakshmikanthamma (Khammam): On a point of order, Sir. Is this word "goondas" parliamentary?

Mr. Deputy-Speaker: I wish, hon. Members do not use such words. It is very undignified.

श्री किशन पटनायक : गुंडा शब्द यदि यहां उपयोग नहीं होना चाहिए तो उस की मनाही कर दीजिए ।

Mr. Deputy-Speaker: Hon. Members should use dignified language.

Shri Kapur Singh (Ludhiana): The word "goonda" occurs in the statutes of this country.

श्री रामसेवक यादव (बाराबंकी) : गुंडा शब्द किसी के खिलाफ इस्तेमाल नहीं किया जा रहा है । यह तो देखें कि इस को किस संदर्भ में इस्तेमाल किया गया है। इस से बड़ा फर्क पड़ सकता है ।

Mr. Deputy-Speaker: The whole world is looking at what language we use. It is better we avoid such language.

श्री किशन पटनायक : इस वक्त जो बी० डी० ओ० हैं, उन की योग्यता क्या है ? आज कोई भी बी० डी० ओ० न चर्खा चलाना जानता है, न ट्रैक्टर चलाना जानता है, न कुदाल उठा सकता है, और न नल-कूप या वटार-पम्प की मरम्मत कर सकता है, न चेचक का टीका दे सकता है और नटट्टी

साफ़ कर सकता है । बी० डी० ओ० बनने के बाद एक साल के अन्दर वह जीप चलाना ज़रूर सीख लेता है और उस के बाद एक साल के अन्दर कोई न कोई एक्सिडेंट कर देता है, जिस से एक ग्रामवासी की मौत हो जाती है ।

जीप होने के कारण बेचारे ग्रामसेवक पर सब बोझा पड़ता है, क्योंकि जितने अफ़सर हैं, बी० डी० ओ०, कृषि आफ़िसर, शिक्षा आफ़िसर, स्वास्थ्य आफ़िसर, ये सब साहब जीप में बैठ कर दिन के समय थोड़ी देर के लिए गांवों में चले जाते हैं । वे ऐसे वक्त जाते हैं जब गांवों के लोगों के साथ मुलाकात नहीं हो सकती है, उन के साथ बातचीत नहीं हो सकती है । वहां पर ग्राम-सेवक उन की इन्तज़ार में रहता है । वे उसी को सारा आदेश दे कर आ जाते हैं । ग्राम-सेवक को यह सब काम करना पड़ता है, जबकि बी० डी० ओ० कुछ नहीं जानता है ।

Shrimati Lakshmikanthamma: I would like to say that at least some principles of decency are followed. We cannot tolerate this kind of criticism against poor *gram sevikas* who are working in villages. He says, the gram sevika is waiting for the B.D.O. What does he mean?

श्री किशन पटनायक : माननीय सदस्या नहीं समझती हैं कि मैं क्या कह रहा हूं । मैं तो ग्राम-सेवकों के समर्थन में बोल रहा हूं ।

बी० डी० ओ० कुछ नहीं जानता है और ग्राम-सेवक को "सब जानता" बना दिया गया है । ग्राम-सेवक कृषि और शिक्षा का काम करेगा, चेचक का टीका देगा, हैज़े की सुई भी देगा, चर्खा भी चलायेगा और बैलों को बधिया भी करायेगा ।

एक माननीय सदस्य : और जीप की सवारी भी करेगा ।

श्री किशन पटनायक : वह जीप पर सवार नहीं होगा, लेकिन जब जीप पर बी० डी० ओ० साहब आयेंगे, तो गांव में उत्पादित सब्ज़ी और अंडों को ज़रूर जीप पर रख देगा । इस तरह सारा बोझा ग्राम-सेवक पर आ कर पड़ता है ।

जीप के लिए बी० डी० ओ० का कितना मोह होता है, मैं उस का एक उदाहरण देता हूं । मेरे ज़िले में बरपाली—डे साहब नोट कर लें—एक बहुत विकसित ब्लाक है, जिस के चेयरमैन मेरे एक साथी, श्री निरंजन साहू, बने थे । जब से वह चेयरमैन बने, उन्होंने कभी भी जीप पर दौरा नहीं किया । उस ब्लाक में एक आई० ए० एस० आफ़िसर बी० डी० ओ० बन कर आ गया । चेयरमैन ने उन के सामने प्रस्ताव रखा कि मैं यह तो नहीं चाहता हूं कि आप जीप का भ्रमण न करें, लेकिन मैं आप से अनुरोध करता हूं कि महीने में सिर्फ़ दो तीन दिन आप मेरे साथ साइकिल पर या पैदल दौरा करें । इस का नतीजा क्या हुआ ? इस का नतीजा यह हुआ कि इन आई० ए० एस० बी० डी० ओ० और एस० डी० ओ० दोनों ने मिल कर जीप में ज्यादा दौरा कर के पंचायत समिति के सब मेम्बरों को घूस से या धमकी से संगठित किया, जिस की वजह से बेचारे चेयरमैन के ऊपर अनास्था-प्रस्ताव आया और उन को हटा दिया गया । जीप नहीं हटी है, लेकिन जीप को हटाने वाला चेयरमैन ज़रूर हटा दिया गया ।

The Parliamentary Secretary to the Minister of Community Development and Co-operation (Shri Shinde): Was the Chairman removed on this ground?

श्री किशन पटनायक : इस वक्त जीप भ्रष्टाचार और नौकरशाही की प्रतीक बन गई है । आज जीप का इस्तेमाल क्या क्या होता है ? आज जीप बी० डी० ओ० और

[श्री किशन पटनायक]

चेयरमैन के गठबंधन के लिए एक डोरी भी बनती है, क्योंकि दोनों की फ़ैमिलीज़ उस पर बैठ कर पास के शहर में सिनेमा देखने के लिए जा सकती हैं। अगर चेयरमैन व्यापारी है, तो जीप के साथ लगी ट्राली गोदाम से बाज़ार तक माल लाने ले जाने के काम में भी आ जाती है।

इस के अतिरिक्त हर पांचवे साल देश में पांच करोड़ रुपये के खर्चे पर चलने वाली जीपों का इस्तेमाल कांग्रेस-विरोधी उम्मीदवारों के ख़िलाफ़ चुनाव-प्रचार में होता है। हाल ही में फूलपुर चुनाव में इस का बहुत शानदार विनियोग हुआ था एक कांग्रेसी उम्मीदवार को जिताने के लिए। जीपों और पैट्रोल पर खर्च किया जाने वाला पांच करोड़ रुपया कांग्रस को जिताने के लिए और कांग्रेस-विरोधी उम्मीदवारों को हराने के लिए ख़र्च किया जाता है।

ब्लाक्स के जो बजट होते हैं, मैं उन की तरफ़ आप का ध्यान खींचना चाहता हूं। ब्लाकों में जितना पैसा ख़र्च होता है, उस की आधी से ज्यादा रकम ख़र्च होती है सिर्फ़ नौकरशाहों पर, नौकरशाहों के मकानों पर, नौकरशाहों की तन्ख़्वाहों पर और नौकरशाहों के चलने के लिए जीप और पेट्रोल पर। मैंने इस सम्बन्ध में कुल आंकड़े मिनिस्टर से मांगे थे इस आशा से कि मैं उन आंकड़ों का इस्तेमाल इस सदन में कर सकूं। लेकिन मिनिस्टर साहब ने उतना सहयोग नहीं दिखाया। उन्होंने उत्तर दिया कि ये आंकड़े इकट्ठे करने में बहुत देर लगेगी और इसलिए हम को माफ़ करना। एक ब्लाक के बारे में मेरी जो धारणा है, वह मैं बता देता हूं। जब कि नौकरशाहों की तनख्वाह और जीप के लिए पेट्रोल पर ख़र्च 54,000 है, शिक्षा के लिए सिर्फ़ 9,000, स्वास्थ्य के लिए सिर्फ 8,000 और कृषि के लिए सिर्फ़ 10,000 रुपये।

आखिर में मैं सिर्फ़ एक बात कहूंगा। क्या यह जीप हमेशा के लिए ग्रामीण विकास का प्रतीक बनी रहेगी या कोई दूसरी चीज़ भी यह सरकार सोच सकती है, जोकि ग्रामीण विकास का प्रतीक बन सकती है? मैं ट्रैक्टर का बहुत हिमायती नहीं हूं इस अवस्था में, लेकिन कुछ अवस्थाओं में कुछ शर्तें पूरी होने के बाद, मैं ट्रैक्टर के इस्तेमाल का भी समर्थन करने लगूंगा। मैं पूछना चाहूंगा कि क्या एक जीप ग्रामीण विकास का प्रतीक होनी चाहिए या एक ट्रैक्टर। अगर एक बी० डी० ओ० ग्रामों को एक जीप पर जाता है, तो उस का क्या असर पड़ेगा और अगर वह ट्रैक्टर-ड्राइवर बन कर—ट्रैक्टर चलाते हुए गांवों में जाता है, तो उस का क्या असर गांव-वासियों पर पड़ेगा? लेकिन मैं कहे देता हूं कि मैं सिर्फ इन शर्तों पर ट्रैक्टर का समर्थन करता हूं कि भूमि-वितरण हो जाये, भूमि-हीनों को भूमि मिले, छोटे किसानों पर से लगान हटाया जाये और देहाती उद्योगों के द्वारा अन-एम्पलायमेंट को दूर कर दिया जाये। तब गांवों में ट्रैक्टर जाने से गांव-वासियों का नुक्सान नहीं होगा। इसलिए मंत्री महोदय से मेरा अनुरोध है कि उस अवस्था अवस्था को तैयार कर के और जीप को हटा कर ट्रैक्टर को ग्रामीण विकास का प्रतीक बनाया जाये।

Mr. Deputy-Speaker: Motion moved:

> "That in accordance with the Prime Minister's announcement made on the 18th September, 1964, this House urges upon the Government to take immediate steps to withdraw jeeps from the Community Development Blocks by the 26th January, 1965."

Two hours have been allotted to this Resolution.

There is an amendment by Shri Yashpal Singh. Is he moving it?

Shri Yashpal Singh (Kairana): I beg to move:

> "That in the resolution,—
>
> *omit* "by the 26th January, 1965". (1)

Mr. Deputy-Speaker: Then, there is an amendment in the name of Shri Rananjaya Singh—he is absent. The motion and the amendment are before the House. Shri Oza.

15.00 hrs.

Shri Oza (Surendranagar): Though I may have been critical about certain aspects of the community development movement in this country, I must say that by and large I have been a greater admirer of this movement. I have been associated with this movement almost from its very inception. I know that there are some prejudices, to my mind unhealthy, working against the movement. By and large, these prejudices arise out of over-expectation from this movement.

We must realise and we must frankly admit that this movement is meant to give a new outlook to the vast multitude of people engaged in agriculture. It is very easy to construct a bridge here or a bridge there or construct an irrigation tank here or there with material coming up with human labour. But to make millions of people move in this country, to make them adopt a new outlook, to adopt what our late Prime Minister used to call as the technological outlook, to make people who were not at all trained in this aspect, who were submerged in poverty and the evils arising out of poverty and who had been denied of all these benefits, move and adopt a new technique both in living and in the production in which they are engaged, is a stupendous task. To expect the Ministry of Community Development and Co-operation, therefore, to work wonders within a very short time is, I think, an unrealistic approach to the task entrusted to this Ministry.

So far as this Ministry and those who are entrusted with the work of this Ministry are concerned, I know that they are putting forth their best effort; I know that the hon. Minister is pouring his blood and his soul over it; he has not spared himself. If there is anything going wrong with the community development movement, let us make a real re-evaluation of it, but let us not judge it by standards which are not perhaps applicable for the evaluation of this work.

I do not know under what circumstances the Prime Minister was prompted to make this remark that the jeeps should be withdrawn. But I must humbly say that I entirely disagree with that view. It was stated here that a lot of money was being spent on jeeps. I know that only a very small percentage of the total estimated budget of the community development blocks is being spent on the jeeps by way of expenditure, recurring and otherwise.

Shri Ram Sewak Yadav: You are less than Rs. 5 crores.

Shri Oza: My hon. friend may total up anything and it will come to crores in this country. Even if he takes the case of *biris*, the amount will come to crores. So, one cannot judge people in that manner. We must remember that we are managing a very big country with a very vast population.

Shri Ram Sewak Yadav: You are wasting so much money on the jeeps.

Shri Oza: It was also stated that a large part of the budget was being spent on emoluments of this officer or that officer. After all, what is the purpose of the community development movement? The purpose is to provide extension services in various fields such as health, education, agriculture, animal husbandry and so on, and that is what we are providing through these community development blocks, and nothing more. So, why should we be scared away by all

[Shri Oza]

these emoluments and other things paid to the officers? We want to give a new outlook to our agriculturists and to those who are residing in the rural areas. If the agencies that we have employed for this purpose are not working properly, let us make them work properly, but let us remember that if we take away all these officers, the ignorant persons in the villages will remain where they are.

Shri P. R. Patel (Patan): What is the change in outlook which has resulted so far?

Shri Oza: It is imperceptible. It is not just like any material thing which you can measure in terms of inches or yards. It is imperceptible, but this change is going on. The changing of the outlook in the rural areas is taking place. That cannot be denied. If you had been associated with the rural areas before Independence, and after 1950, you would have seen definitely the changes taking place. But the change is bound to be slow. Community development is not like a magic wand which can change the whole thing overnight. It requires very great efforts; it is a slow process, and as such it is bound to take some time, but we should not be frustrated or go in the wrong direction because of that. If there are any loopholes here and there, if anything is going wrong, we must certainly try to stop those things, but let us not put the whole thing in the reverse gear, because if we did so, our rural population will for all times to come remain where it is, and that is not what we want.

Even in the rural areas, what we want to achieve is to have speedier conveyance to reach the people and provide them with the various extension services. The people in the rural areas also are adopting new ways of conveyance; they are not going by carts; they are not walking on foot, but they are travelling by buses, and trains, because they also want swifter movement. So, what is the point in saying that there are jeeps and jeeps? I do not want to cast any reflection on anyone, but I would submit that let us not be scared away by all this criticism about the jeeps. I do not quite understand this phobia for jeeps.

Some Hon. Members: It was the Prime Minister who had made that statement.

Shri Oza: I disagree with the Prime Minister. I have said so already. When we want people to take to new ways of travelling and adopt new ways and new outlooks, what is the point in complaining about a small jeep moving about in the blocks? As I said, if there is any misuse, let us certainly stop it. I am against the misuse of anything, least of all, jeep, but let us not say that the jeeps should not be there, because that is not the way to reach the people in the interior parts. There are so many villages in some blocks, which you cannot reach by foot. So many services are required urgently and in a speedier way in those villages. So, what is the point in putting a stop to the use of jeeps? If any ostentatious use is being made of the jeeps, which creates some prejudice amongst the rural people, certainly stop it. But wherever necessary and whenever necessary, jeeps should be used because, as I said, we want a quick metamorphosis of the rural areas, to change the outlook of the people there and to see that they adopt a new technological outlook and progress. At present, we are lagging far behind, as compared with the western world which had the advantage of having democracies and popular governments and freedom long before us. By doing away with these modern methods of development I am afraid we shall not progress fast. In the context of the industrial development which we have adopted in this country, we want to have heavy industries, we want basic industries and so on, and we want to industrialise our country rapidly; we want to move our primary sector people to the secondary sector of industry and the secondary sector people to the tertiary sector of social services and so on. The method suggested in this resolution is not the way of moving forward and making progress in the rural areas. Let us adopt all these fast modes as much as possible. If there is any misuse of anything, certainly, let us stop it, but let us not put the whole thing in the reverse gear.

Shri N. Dandeker (Gonda): Sir, I rise to oppose the resolution. In doing so, I do not wish to get involved in verbal quibbles about what precisely the Prime Minister said or what he meant, nor do I want on this occasion to get involved in an evaluating assessment of the community development plans. I think that we would get somewhere on the subject of the use of jeeps in Community Development Blocks if we focussed on what exactly is the problem which the Mover of the resolution has in mind, and whether that problem can be resolved by withdrawing the jeeps altogether or whether there is any other mode of approaching those problems.

I have been thinking over this subject for some time since the notice of this resolution was given, and I believe that in this matter of the use of jeeps in the Community Development Blocks, there are two problems which worry most of us. I think that the first of them worried also the Prime Minister, namely what one might call the jeep mentality that has unfortunately developed, at any rate in some places, among the block development officers. Concretising that a little, I think it is true to say that they have got into the habit of using these jeeps merely as quick means of transport to and fro from their headquarters to the villages they visit, with the result that—and this really is the crux of the problem—they have become mere birds of passage with regard to the villages they visit. They do not apparently get into such close contact with the villagers as one would desire, so as to be familiar with the innermost thinking of those people, their difficulties and problems, what worries them most and what the villagers really want and aspire and hope for. That, I think, is one problem.

The other problem is the misuse of jeeps for political purposes, specially during elections.

Shri Kapur Singh: By the ruling party.

Shri N. Dandeker: As regards the first problem, I have no doubt it exists. Also as regards the second, I am satisfied from my own experience during the last election that the misuse of the jeeps for political purposes by the party in power undoubtedly obtains. It is a temptation they find it difficult to resist.

But the real question is this: does one solve these problems by abolishing the jeeps? As to this I agree entirely with hon. Member, Shri Oza, that if we did this, if we started programming for an enormous amount of agricultural development and rural development of all kinds,—and indeed intensifying it, as we hope to do in the Fourth Plan, are we going to run all this on bullock carts? Are we going to try to catch up, as we hope to, with the enormous progress made in the western world, and also indeed now in the eastern world, but have means of communication that are antediluvian? I submit that would amount to cutting our nose to spite our face.

I am quite clear that the problem exists. I am equally clear that the solution is not to be found in the abolition or withdrawal of the jeeps. I submit that my past experience may be of some use here,—though here again the House may think that I draw rather too much upon my past experience;—I would, however, like to draw upon my past experience and indicate perhaps the lines on which, if the Minister agrees, a closer scrutiny of the touring done by block development officers might give the desired result.

[Shri N. Dandeker]

I suggest, for instance, that it should be one of the most important requirements of watching the touring by block development officers to notice how many nights they spend outside their headquarters. There is nothing more calculated to bring an officer into closer contact with the villagers at an intimate level than to spend a night with them, where they gather together in the evenings and where one can go out with them in the mornings and so getting to hear more about what is going on, hear what is in their mind, hear what they think about the things one is doing, hear what sort of things they really look out for in the matter of help from government officials.

I certainly used to insist from my subordinates during the days I was in the districts that if they spent 18 or 20 days touring in any area, not less than 10 nights a month must be spent by them outside their headquarters in the villages. I suggest that perhaps the Minister would like to consider this very carefully, namely to lay down some standards as regards: (a) visiting the villages that are not approachable even by jeeps, in other words requiring the chaps to go round on foot to some of the really inaccessible interior villages; and (b) requiring that a certain number of nights when they are out on tour are spent in the villages themselves, so that the personal contact so essential in the progress of the rural population, and in many of the new rural developments that we want to achieve, might be more effectively achieved by ascertaining what the villagers really want.

That, I imagine, will be a more fruitful way of utilising the vehicles, than by abolishing the vehicles altogether. This is because I imagine that in a block of an average size if the man has to go about on a bullock cart, he would have to spend an enormous amount of time merely in going to and fro, from his headquarters to the village, with very little time for work on ground.

I come to the second problem, namely, the political misuse of these vehicles. I am quite clear in my mind that there is misuse. I am equally clear that no instructions of any kind are going to prevent it, because, on the one hand, there is temptation during election, as I said, on the part of the ruling party to use every facility available, and on the other, there is the natural tendency on the part of government servants having vehicles to place them at the disposal of the candidate of the ruling party. I suggest a very simple solution. In the course of the elections, whether they are district board or Zilla parishad elections or block development committee elections or whatever it is called, and certainly during the general elections and bye-elections, all these jeeps, cars and various other government vehicles at the disposal of officials, with the exception only of those used by the revenue administration and the police administration, ought to be withdrawn right from the nomination day up to the polling day and brought together into a pool at the district headquarters and immobilised. There is no other way in which the misuse of these vehicles for political purposes by the ruling party can be prevented.

If I may summarise, I agree there is a problem. But I do not think that the withdrawal of the jeeps is the solution. I think other, better solutions are available. I would urge, not that this resolution should be supported, but that the Minister might consider some of the things I have suggested, and then perhaps those problems could be solved without, as I said, cutting our nose to spite our face.

Shri Inder J. Malhotra (Jammu and Kashmir): For once, I am very happy that I agree *in toto* with the approach of the Swatantra Party to this motion.

Shri Kishen Pattnayak: Class feeling.

Shri Kashi Ram Gupta (Alwar): As regards misuse of jeeps also?

Shri Inder J. Malhotra: I am coming to that.

Shri Ram Sewak Yadav: He is going to misuse now.

Shri Inder J. Malhotra: I can assure my hon. friend that I will not misuse the time given to me by the Deputy-Speaker.

I think when the Prime Minister made this remark regarding the withdrawal of jeeps from the blocks, he had in mind that in the past our officials, especially in the blocks, have linked their approach to work, rather their way of working, very closely with the jeeps. What is required is, as has been pointed out by my hon. friend, to see that the jeep as it is is meant to be only a vehicle to go from one place to another. During the British days, if an officer used to come to a village on horseback, he was supposed to be an officer of some status; if the Deputy Commissioner or Commissioner used to come to a village in a car or jeep, automatically the impression was created in the minds of the villagers that he was an officer of very high status. This used to create some kind of fear in the minds of the villagers. Unfortunately, this kind of impression has no doubt been created in the minds of the villagers by the way of working of the block development officers closely linked with their jeeps.

Jeeps in the block are required, for example, to transport fertiliser in an emergency or transport seed and other things required by farmers to incease agricultural production. In this age of science, I really do not see any justification why when government officers sometimes misuse jeeps we should be so conservative in our approach or thinking as to say that since they have not been able to utilise the jeeps properly, they have misused them, therefore we must destroy all these jeeps and go a step further . . .

Shri Raghunath Singh (Varanasi): Not destroy, but withdraw.

Shri Inder J. Malhotra: I would submit that this not be left now to the State Governments, as to what procedure they are going to adopt to reorganise the whole system of block development, what procedures they are going to adopt to see how these jeeps should be used. The hon. Minister should apply his mind and work out a code of conduct for the use of these jeeps in the blocks. It should be seen in future that jeeps allotted are not misused during the elections, that use of jeeps for transporting families of officers to go for cinemas and so on should be stopped. But for the sake of efficiency in the blocks, for the sake of better working of the officers in the blocks, jeeps are required and they should be there.

श्री काशी राम गुप्त : उपाध्यक्ष महोदय, मुझे अच्छी तरह से याद है कि प्रधान मंत्री जिस समय भाषण दे रहे थे तो उन्होंने ये शब्द कहे थे कि गांव वालों के निकटतम पहुंचने के लिए अफसर के लिए यह जरूरी है कि वह जीप का इस्तेमाल न करे । यह दुर्भाग्यपूर्ण बात है देश का प्रधाम मंत्री अपने मंत्रालयों से बिना सलाह किए इस प्रकार के वक्तव्य दे दे । इस की जिम्मेवारी उन पर ही है, किसी और पर नहीं है । यदि प्रधान मंत्री महोदय ने यह भाषण न दिया होता तो आज श्री किशन पटनायक को यह प्रस्ताव लाने की आवश्यकता न होती । इस प्रस्ताव का मंशा जहां तक मैं समझता हूं जीप की उपयोगिता के बारे में आलोचना करने का नहीं है, बल्कि प्रधान मंत्री ने जो घोषणा की है उस की पूर्ति के लिए इस को लाया गया है । अब या तो प्रधान मंत्री यह बतलायें कि उन्होंने जो कुछ कहा था वह बहुत ठीक नहीं था और इन शब्दों के बारे में उन्हें पश्चात्ताष है या उनका मंत्रालय या उनके साथी जो बार बार सफाई दे रहे हैं वे यह कहें कि प्रधान मंत्री ने गलती की है । हम तो केवल यह कहना चाहते हैं कि जब तक उस घोषणा के बारे में प्रधान मंत्री दोबारा यह न कहें

[श्री काशी राम गुप्त]

बें कि उनका क्या अभिप्राय था, तब तक यह प्रस्ताव ठीक है ।

जहां तक जीप की उपयोगिता का सवाल है मेरा स्वयं का अनुभव इस बारे में बहुत रहा है । मैं ने बहुत इन कर्मचारियों के साथ रह कर काम किया है । उन का जो दुरुपयोग होता है उस के बारे में तो मुझ से पहले वक्ताओं ने कहा है । किन्तु मैं एक और बात कहना चाहता हूं । मैं समझता हूं कि मंत्री महोदय भी इस बात को स्वीकार करेंगे और इस बात की चर्चा बहुत बार कंसलटेटिव कमेटी में भी आ चुकी है सदस्यों की ओर से, कि जो ब्लाक डेवेलप्ड कहलाते हैं और जहां सड़कें काफी बन गयी हैं, जहां गांवों तक सड़कें पहुंचती हैं, वहां जीपों की आवश्यकता नहीं रह गयी है वहां बसों आदि से उन गांवों तक जाया जा सकता है । तो हम को कोई मंत्र नहीं बना कर बैठ जाना चाहिए कि जीपें जरूरी हैं या जीपें जरूरी नहीं हैं और इन को हटा देना चाहिए क्योंकि प्रधान मंत्री ने ऐसा कह दिया है । अगर किसी देश का प्रधान मंत्री गलती करता है तो संसद् सदस्यों का काम है कि उस की गलती को सुधारें । मेरा तो इतना ही कहना है कि जिन इलाकों में अभी सड़कें कम हैं या नहीं हैं उन में जीपें रखना आवश्यक है, लेकिन जिन इलाकों में डेवलपमेंट काफी हो गया है और जहां यातायात के अन्य साधनों का उपयोग किया जा सकता है, वहां के लिए जीपों की आवश्यकता नहीं है । इसलिए उन को वहां से हटा देना जरूरी है । मेरा सुझाव है कि इस बात की जानकारी प्राप्त की जाय कि कौन कौन से इलाके काफी डेवलप हो गए हैं जिन में जीपों की आवश्यकता नहीं है और कहां इन की आवश्यकता है । ऐसा करने से खर्च में भी कमी होगी और जीपों का दुरुपयोग भी दूर हो जायेगा ।

आप की जीपें क्या काम करती हैं ? मैंने देखा है कि कभी कभी छोटे छोटे कामों के लिए, जैसे किसी ग्राम सेवक को बुलाने के लिए, जीपों को भेजा जाता है । दूसरे कुछ प्रधान लोग हैडक्वार्टर पर मीटिंग्स में जाने के लिए इन का उपयोग कर लेते हैं । मेरा सुझाव है कि मंत्री महोदय को यह हिदायत कर देनी चाहिए कि इन जीपों का उपयोग जिला हैडक्वार्टर्स पर मीटिंगों में जाने के लिए न किया जाय ।

दूसरी बात मैं यह कहना चाहता हूं कि मैं श्री पटनायक की इस बात से सहमत हूं कि इन जीपों को हटा कर इन की जगह पर ट्रैक्टरों का इस्तेमाल किया जाय । इन से अन्य सामान को लाने आदि का भी काम लिया जा सकता है और कच्चे रास्तों में इन से दिक्कत भी नहीं होगी ।

श्री इन्द्रजीत लाल मल्होत्रा : ट्रैक्टर फंस जायगा ।

श्री काशी राम गुप्त: ट्रैक्टर इस प्रकार नहीं फंसता । आप काश्मीर में रहते हैं तो आप को वहां का ध्यान आता है ।

तो मेरा निवेदन है कि हमें इस जीप के मसले को पार्टी की दृष्टि से या विरोध की दृष्टि से नहीं देखना चाहिए । मेरा सुझाव है कि इस की जांच कर के जानकारी प्राप्त की जाय कि कहां कहां इन की जरूरत नहीं है । उन स्थानों से इन को 26 जनवरी तक हटाया जा सकता है । और जहां इन की आवश्यकता है वहां इन को रहने दिया जाय । इस के अतिरिक्त इन को हटाने की भी एक योजना सरकार बना ले कि कितने दिनों में इन को आहिस्ता आहिस्ता हटाया जा सकेगा ।

Dr. Sarojini Mahishi (Dharwar North): I am extremely sorry that Members of Parliament in the Opposition are not able to understand the clear meaning of the words uttered by the Prime Minister on the 18th September, while replying to the no-confidence motion in the House.

Every word has got three types of meaning, *vachyartha*, *lakshanartha* and *vyangyartha*. When the surface meaning of the words do not suit the purpose or the context, there is a hidden meaning, and that is what all sensible, intelligent and wise persons should understand.

Shri Ram Sewak Yadav: Only you are able to understand.

Dr. Sarojini Mahishi: I am quoting Mammat:

लक्ष्यार्थं वाधे तयोगे रुढितोय प्रयोजनात् ।
अन्योलक्षणारोयितार्थो लक्ष्यते यत्सा क्रिया ।

Vachyartha cannot be accepted in certain circumstances according to usages, conventions and customs, and with special reference to the context there is a hidden meaning, and that is the real meaning of the word. If they are not able to understand it, I do not know how they can use words and convey the meanings that they intend to convey.

Shri Ram Sewak Yadav: It would be better if the Prime Minister were to reply to it, because he knows the meaning of his words.

Dr Sarojini Mahishi: I am also supposed to be a very responsible Member, elected by five lakhs of people.

Shri Kashi Ram Gupta: You are not responsible for the Prime Minister.

Dr. Sarojini Mahishi: I am giving the meaning of the words as I understand it. The words of the Prime Minister are:

> "My desire is, in fact—I may be wrong—but I sometimes feel—that all the jeeps from the community development blocks should be withdrawn. It may be that I may be making an exaggerated statement, but I feel that unless the workers and the block development officers walk on foot, they will never visit the villages."

The meaning and the spirit of these words is that the jeeps should be properly used, and that there should be better contact between the officers and the village people.

Shri Kashi Ram Gupta: What is meant by the word "withdrawn"?

Dr. Sarojini Mahishi: I think he will have a little patience and tolerate what I say, because he had his turn, and I am having my turn now.

Therefore, what is meant is that we want to establish better contact between the officers and the village people.

The community development blocks, and originally the national extension service, with a network of institutions spread over the whole of the country, even in the remotest parts of the country, could mobilise the village people and the human energy and bring about to certain extent a radical change in the social outlook of the people in community development and agricultural production also. We are laying greater stress on agricultural production because there is an acute shortage in the country. In a country where 80 per cent of the people live on agriculture, we cannot afford to neglect agriculture, and so we can understand the stress or the greater emphasis that is being laid on increasing agricultural production. If the BDO has to cater to the needs of the particular block consisting of 60 to 70 villages, how is it possible either for him or his office to look after and supervise the whole work, ranging from making soak-pits to the construction of bridges, from supply of better seeds to greater agricultural production, and then fertilisers, manures and all other things? Therefore, it is practically impossible. I wonder whether the Members of the Opposition would have made this statement at all if they were conver-

[Dr. Sarojini Mahishi]

sant with the working pattern of community development. That is a big problem.

The jeep is never used by the gram sevak, who goes on a bicycle in some States, on horseback in others, and on the camel in Rajasthan. The gram sevika never uses the jeep. Shrimati Lakshmikantamma said something about that in reply to a Member of the Opposition, but anyway, the jeep is never used by the staff, and it is used only by the higher officers.

The main pattern which we are trying to evolve is the Panchayati Raj system, right from the panchayat to the zila parishad or the highest elected body at the district level. The other day, in the committee for providing safeguards and incentives to panchayati raj institutions, we were discussing at length how safeguards should be provided, and how the working of the panchayati raj institutions could be improved based on democratic ideals. Every citizen should be guaranteed all the fundamental rights, his honour and his safety and everything. When that is to be performed we will think about all these things. When we are thinking of evolving such a pattern, it is but natural that in an age of scientific development and progress, we cannot afford to keep quiet and not do things. For some villages there are not approach roads; where they exist, they are in the worst condition and they go out of order in the rainy season. Therefore, I think my hon. friends will re-think over this matter.

I entirely agree with Mr. Dandeker with regard to the possibility of misuse of jeeps during the elections. Surely a number of elections are now coming up in the villages, elections for marketing societies, panchayat elections. During this period of elections jeep may be misused; the possibility is there, not only on the part of the ruling party but on the part of the Opposition also; I know Members of the Opposition threatened the officer: we are going to raise a hue and cry in the assembly unless you give the jeep to us . . . (*Interruptions*.)

Some Hon. Members: No.

Shri Nambiar (Tiruchirapalli): There was no such case; there was not even any possibility.

Dr. Sarojini Mahishi: I am not saying anything about all the political parties. Some people are there who try to influence the officers to misuse. We may place certain restrictions on the use of the jeeps but not withdraw them from the blocks.

श्री यशपाल सिंह : उपाध्यक्ष महोदय, हमारी खेती के साथ जीप का कोई ताल्लुक नहीं है । हमारे देश में हज़ारों एकड़ ज़मीन इसलिए पड़ी रह गई कि यह लोकप्रिय सरकार उस के लिए बीज और दूसरी सुविधायें नहीं दे सकी । जिस देश में बीज, मैन्यूरिंग, इरिगशन और कानसालिडेशन की कमी हो, उस देश पर हज़ारों बी० डी० ओ० इसलिए लाद दिये जायें कि वे लोगों के रुपयों को पेट्रोल पर ख़र्च करें, यह उस देश के साथ बड़ा भारी अन्याय है । माननीय कृषि मंत्री जी लिस्ट को देखें कि जो लोग प्राइज़-विनर हैं, जिन को "कृषि-पंडित" की उपाधि मिली है, जिन्होंने गन्ने, पैंडी, व्हीट और ग्राम आदि में रिकार्ड बीट किया है और हिन्दुस्तान भर में सब से ज्यादा पैदावार कर के दिखाई है, जिन्होंने पांच पांच हजार रुपये का इनाम लिया है, जिन को ट्रैक्टर का पुरस्कार मिला है, उन में एक भी शख़्स ऐसा नहीं है, जिस ने जीप का इस्तेमाल किया हो ।

जिस देश में अस्सी फ़ीसदी ज़मीन बैलों से जोती जाती हो, पशुधन और गोधन पर जिस का दारो-मदार हो, जिस देश की यह हालत हो कि अगर बैलों का सिस्टम हटा दिया जाये, तो पंद्रह हज़ार ट्रैक्टर उस की पांच

फ़ीसदी ज़मीन को भी टिल नहीं कर सकेंगे, उस देश में जीपों पर बेकार रुपया नष्ट करना उचित नहीं है, क्योंकि यह टैक्सपेयर्ज़ का रुपया है । माननीय प्रधान मंत्री जी ने यह बात ठीक कही थी कि ये लोग जनता से दूर होते जा रहे हैं । महामहिम राष्ट्रपति, डा० राधाकृष्णन् ने यह बात बिल्कुल सही कही है कि देश मेंड वलपमेंट के लिए जो रुपया रखा गया था, वह काग़ज़ों में ज्यादा बह गया है, देश में खेती के लिए जो रुपया दिया गया था, वह मसनूई कामों में ज्यादा बह गया है, देश में जो रुपया अन्न की उपज को बढ़ाने के लिए दिया गया था, वह बेकार कामों में लग गया । यह इस देश के साथ एक बहुत बड़ा अन्याय है ।

15.35 hrs.

[DR. SAROJINI MAHISHI *in the Chair*]

मैं अपने मित्र, श्री किशन पटनायक, को इतना सुन्दर और इन्नोसेंट रेज़ोल्यूशन इस सदन के सामने लाने के लिए मुबारिकबाद देता हूं । वह एक ऐसा रेज़ोल्यूशन है, जिस पर किसी को एतराज़ नहीं हो सकता है । अगर इस देश की तरक्की होनी है, तो वह पशुधन से होगी ।

ट्रैक्टर की बात कही जाती है, लेकिन ट्रेक्टर से खेती उस देश में हो सकती है, जहां ट्रेक्टर इतने हों कि देश की पैदावार बढ़ सके । हमारे देश में अभी तक कुल पच्चीस हज़ार ट्रैक्टर हैं, जिनमें से पंद्रह हज़ार हर वक्त बिगड़े रहते हैं । बाकी दस हज़ार या तो इलैक्शनों में काम आते हैं, या कोई बहुत बड़ा लखपति उन से काम कर लेता है । मेरे जैसा छोटा सा किसान तो उन से काम नहीं कर सकता उन से खेती की पैदावार नहीं कर सकता है, जिस का एक खेत यहां और दूसरा खेत दो मील दूर है, जिस के छोटे छोटे खेत बंट गये हैं ।

मैं चाहता हूं कि जीपों को वापस लेने के बारे में 26 जनवरी की मियाद न रखी जाये, उन को फ़ौरन हटा लिया जाये, क्योंकि उन पर पब्लिक और टैक्सपेयर्ज़ का करोड़ों रुपया बर्बाद हो रहा है । उन जीप्स को वहां से मंगा कर उन से कोई अच्छा काम किया जाये । उन के द्वारा लद्दाख के मोर्चे पर अच्छा काम हो सकता है, देश की एड्केशन या मारल ट्रेनिंग के लिए कोई काम हो सकता है । अगर कोई ऐसे मिनिस्टर हैं, जो कि पैदल नहीं चल सकते हैं, तो उन को जीप दी जा सकती है । मेरे जैसे जो आदमी चालीस मील रोज़ पैदल चलते हैं, उन को जीप सौंपने की ज़रूरत नहीं है ।

अगर बी० डी० ओ० पैदल नहीं चल सकता है, हल नहीं चला सकता है और बैलों की ख़िदमत नहीं कर सकता है, तो क्या वह ख़ाक डेवेलपमेंट कर सकेगा ? वह कोई डेवेलपमेंट नहीं कर सकेगा । ये जीप्स फ़ौरन वापस ली जायें और हिन्दुस्तान के पशुधन को बढ़ाया जायें । श्री केशवदेव मालवीय ने यह बात मानी थी । वह इतने बड़े आदमी हैं । वह कोई बात ग़लत नहीं कह सकते । उन्होंने कहा था कि पशुधन का इतना ह्रास हुआ है, बैल इतने कम हो गये हैं कि देश की बीस करोड़ एकड़ ज़मीन का कोई उपाय नहीं है । न वह ज़मीन जोती जाती है, न उस में बीज डाला जाता है । सरकार न बैलों का इन्तज़ाम करती है, न ट्रैक्टरों का इन्तज़ाम करती है और न मैन्यूरिंग का इन्तज़ाम करती है । उल्टा यह जीपों का करोड़ों रुपये का बोझ टैक्सपेयर्ज़ पर लादा जा रहा है ।

आज ज़रूरत इस बात की है कि देखा जाये कि किस जीप का कहां ग़लत इस्तेमाल हुआ है । मैं ने अपनी आंख से देखा है कि मेरी कांस्टीट्युएन्सी में, मेरे ब्लाक में, एक जीप-ड्राइवर अपने स्थान से चौबीस मील के फ़ासले पर खड़ा था । उस से पूछने पर पता चला कि वह चौबीस और चौबीस— अड़तालीस मील का जीप का सफ़र इसलिए

[श्री यशपाल सिंह]

किया गया कि बी० डी० ग्रो० के पास टाई नहीं थी ग्रौर टाई ख़रीदने के लिए जीप के ड्राइवर को भेज दिया गया । एक टाई के लिए, एक काग़ज़ी नींबू के लिए देश का रुपया बर्बाद किया जाये, यह बात समझ में नहीं ग्राती है ।

फिर यह सरकार कहती है कि यह किसान ग्रौर मज़दूर का राज है, यह मेहनतकश जनता का राज है । लेकिन मैं समझता हूं कि यह मेहनतकश जनता का राज नहीं है, क्योंकि ग्राज भी हमारी जनता भूखी है, ग्राज भी लाखों करोड़ों लोग लाइन में खड़े हुए हैं । उन को बहका दिया गया है कि एक सेर ग्राटे या चीनी के लिए लाइन में खड़े रहना उन के भाग्य में लिखा है । यह उन के भाग्य में नहीं लिखा है, बल्कि यह सरकार की ग़लत पालिसी का परिणाम है । इस नीति से देश ग्रागे नहीं बढ़ सकता है । ग्राज देश का इन्डिविडुग्रल क्यू में खड़े खड़े सूख गया है ।

ग्रन्त में मैं यह कहना चाहता हूं कि जीप्स को फ़ौरन वापस ले लिया जाये ।

श्री बाल्मीकी (खुर्जा) : सभानेत्री जी, मैं इस प्रस्ताव का विरोध करता हूं लेकिन इस का मतलब यह नहीं है कि सामुदायिक विकास खंडों में जीपों का दुरुपयोग नहीं होता है । दुरुपयोग होता है ।

धम्मपद में भगवान् बुद्ध ने कहा है : "ततोनं दुक्खमनवेति चक्कं व वहतो पदम्" । एक विशेष मनःस्थिति का वर्णन करते हुए भगवान् ने कहा है कि जिस प्रकार बैलों के पैरों के पीछे गाड़ी के पहिये स्वयं लुढ़कते चले जाते हैं, उसी प्रकार मानव पाप या मन की स्थिति ख़राब होने पर उसके पीछे दौड़ा चला जाता है । लेकिन जीप पर तो ग्रादमी सवार हो कर एक प्रकार स्वयं उच्च मोह की स्थिति पर सवार हो जाता है ।

ग्राज ग्रावश्यकता इस बात की है कि हमारे इन सामुदायिक विकास-खंडों में ग्राम-जीवन को उभारना चाहिए, उन्नति की ग्रोर बढ़ाना चाहिए ग्रौर चूंकि सत्ता के विकेन्द्रीकरण के पश्चात् पंचायतों का जाल बिछ गया है, इसलिये वहां इस प्रकार के ग्रधिकारी मुकर्रर किये जायें, जो उस जीवन की सार्थकता को समझते हों ग्रौर ग्रपने को उस जीवन में ढाल सकते हों । ग्रामीण क्षेत्रों तथा सामुदायिक विकास खण्डों में जब भी मुझे जाने का ग्रवसर मिलता है, तो मैं इक्के या तांगे या बस में जाता हूं या फिर पैदल जाता हूं, जीप में नहीं । एक-ग्राध बार ऐसा ज़रूर हुग्रा है कि बी० डी० ग्रो० या कोई ग्रन्य ग्रधिकारी ग्रगर उधैर से गुज़र रहा होता है उस ने इस वजह से मुझे जीप में ग्रवश्य लिफ्ट दे दी है कि मैं पैदल जा रहा था ग्रौर उस ने मुझ से यह कह दिया कि ग्राग्रो जीप में बैठ जाग्रो । लिफ्ट चाहे मुझे दी जाये या ग्राप को, इधर बैठने वाले किसी माननीय सदस्य को दी जाये या उधर बैठने वाले को, वह बात उतनी बुरी नहीं है । लेकिन यह बात ज़रूर है कि जीप्स का विशेष दृष्टि से ही उपयोग होना चाहिये ।

श्री हुकम चन्द कछवाय (देवास) : चुनाव में जो इनका उपयोग होता है उसके बारे में ग्रापका क्या कहना है ?

श्री बाल्मीकी : मैं ने बिना जीप के चुनाव लड़ा है ग्रौर बिना जीप के ही मैं लड़ता हूं । मैं यह कहने के लिए तैयार हूं कि जिस क्षेत्र से मैं ग्राता हूं वहां जीप का कभी भी दुरुपयोग नहीं होता है ग्रौर हम ग्रपनी दृष्टि से उसका उपयोग नहीं करते हैं । यह मैं ग्राप को विश्वास दिला कर कह सकता ।

यह जरूर है कि जो अधिकारीगण हैं, विशषेकर बी० डी० ओ० आदि, वे ग्रामीण जीवन के साथ सम्बन्धित नहीं हो पाते हैं। उनकी वेश भूषा, उनकी भाषा, उनका रहन-सहन और ही तरीके का होता है। उस में भी ग्रामों के अनुरूप परिवर्तन आना चाहिये। हमारे इस मंत्रालय को एक सर्वेक्षण करवाना चाहिये यह देखने के लिए कि कहां पर जीपों का सदुपयोग हो सकता है और कहां पर उनका विशेष उपयोग हो सकता है और कहां पर उनका दुरुपयोग हो सकता है। ऐसा सर्वेक्षण करवाते समय तथा उस पर निर्णय लेते समय सिंचित और असिंचित क्षत्रों का अवश्य ध्यान रखा जाना चाहिये। इसका कारण यह है कि अब भी देश में सिंचाई वाले जो भाग हैं वे बहुत कम हैं। बहुत से खण्ड अभी भी ऐसे हैं जहां सिंचाई के साधन मुहैया नहीं हो सके हैं, आने-जाने के रास्ते भी वहां ठीक नहीं हैं। इस वास्ते अगर यह कहा जाये कि जीपों का हटाना ज़रूरी है तो मैं उसका उतना समर्थन नहीं कर सकता हूं। जीपें रहनी चाहियें, जितनी हैं, उतनी रहनी चाहियें और उनका ठीक-ठाक उपयोग होना चाहिए।

मैं यह भी कहना चाहता हूं कि उनकी मुरम्मत का भी ठीक प्रबन्ध होना चाहिये। मरम्मत उस दृष्टि से नहीं कि जिस दृष्टि से मेरे माननीय साथी ने ब्यान किया है, बल्कि मरम्मत की दृष्टि से, जिस दृष्टि से उनकी मरम्मत दरकार है, उस दृष्टि से मुरम्मत होनी चाहिये।

मैं एक बार फिर कहना चाहता हूं कि जीपों का सदुपयोग होना चाहिये ताकि विकास खण्डों के अन्दर विकास का काम आग बढ़ सके, काम फैल सके। हमारे जो बी० डी० ओ० हैं या दूसरे अधिकारी हैं, विशेषकर वे अपने फर्ज़ को भली प्रकार अदा नहीं करते हैं, ग्रामीणों के लिहाज़ से, किसानों के लिहाज़ से और विशेषकर हरिजन आदि पिछड़े वर्गों या कमजोर पक्ष के लोगों के लिहाज़ से भी। जो भी कल्याण-सम्बन्धी धनराशि वहां दी गई है, वह खर्च नहीं की जा रही है। इसका केवलमात्र यही कारण है कि हमारे अधिकारीगण इस ओर ध्यान नहीं देते हैं। उन कामों को करने के लिए, देख-भाल के लिए धनराशियों को खर्च करने के लिए तथा उनको सही ढंग से खर्च करने के लिए जीपों का यदि सदुपयोग होता है तो इस में आपत्ति की कोई बात नहीं होनी चाहिये। माननीय सदस्य श्री डांडेकर जी ने कहा है कि इनका उपयोग चुनावों के वक्त नहीं होना चाहिये और जीपें जिले के स्थानों पर इकट्ठी कर दी जानी चाहियें ताकि अधिकारी जो उधर लगते हैं वे ही उनका उपयोग कर सकें न कि हमारे और साथी जिन के प्रति दूसरा भाव हमारे साथी रखते हैं। मैं आशा करता हूं कि इस बात पर भी ज़रूर ध्यान दिया जायेगा और साथ-साथ यह भी देखा जायेगा कि इनका सदुपयोग हो ताकि ग्रामों का नित्य प्रति का विकास-कार्य आग बढ़ सके, देश उन्नति की ओर अग्रसर हो सके। जैसे आप जीपों में तेज़ी लाना चाहते हैं वैसे ही बैलगाड़ियों की तरफ भी ध्यान दिया जाना चाहिये। उनकी भी उपयोगिता है—विशेषकर ग्रामीण क्षेत्रों के लिए। विकास के काम चलते है तो बैलगाड़ियों की शक्ल भी बदले, उनके पहियों की शक्ल भी बदले, इस ओर भी आपका ध्यान जाना चाहिये। बैलगाड़ियों की चाल में भी तेज़ी आनी चाहिये और जीपों का भी सदुपयोग होना चाहिये।

Shri Shinkre (Marmagoa): Mr. Chairman, Sir, although I fully endorse the spirit in which my hon. friend Shri Kishen Pattanayak has moved this Resolution and although I do not want to deny that jeeps are being misused and sometimes abused, by the persons concerned, I am unable to give this Resolution any support, because, that could be one of the major handicaps to the progress

[Shri Shinkre]

and development at the village level that we are contemplating and have established as a principle in the Constitution. I think that the spirit in which my hon. friend Shri Kishen Pattanayak has moved this Resolution and the spirit in which the hon. Prime Minister made a statement on the 18th September, 1964, do not differ very much. The only thing is that my hon. friend Shri Kishen Pattanayak has taken those words literally, without enquiring actually into the spirit of the statement.

Though I will not be able to say in the very erudite and classical words what you said a few moments earlier, as to what exactly is the real meaning of the statement of the hon. Prime Minister, I can say, for instance that my hon. friend Shri Kishen Pattnayak has many misgivings about the present Government; he very often has stated in this House, and the Members of his party have also stated, that this Government is very corrupt and bad. Does he want to suggest in the light of this Resolution that this country should not have any government at all because this Government is corrupt? So, his Resolution in practice amounts to saying that because the jeeps are abused and misused in some places, we should not have anything at all, or no jeeps at all. Nobody will deny in this country how backward and antiquated are our communications; the means of communications are completely inadequate, and so the jeep is a very useful and essential vehicle. To reach the farthest corners of this country, especially, when the block development areas comprise a vast space, the jeep is something that the block development authorities cannot dispense with easily. Because it has been suggested that these vehicles should be restricted, we cannot say, let us dispose of them rightaway and stop such activities.

The alternative that has been suggested by my hon. friend, Shri Yashpal Singh, that we should resort to horses, is just putting the country back into the horse era, if at all there was any horse era. I know that the jeep has not become a symbol of service in the country. In some places, it has become a symbol of prestige. I will not deny that in some cases the jeeps are being used for electioneering and other purposes. I do not say that the Government are directly responsible for that. What happens is, in the half-educated and half-illiterate country like ours, the officers and the people concerned sometimes are apt to think that the ruling party in the election is almost the substitute or the synonym of the Government and sometimes something might have been done. But that does not mean that we should do away with the only means of communication that this country must have and can afford to have. I do not want to discuss whether it is good or bad for the BDO and the remedy or the relief for the people. But then, if the BDO and others are going to be deprived of the jeep, what are you going to provide them as an alternative? It is very nice saying that they should go on foot, but how can they walk an extensive area of about 100 villages in every block development area? Is it possible?

I remember that some years back, before Independence, Mahatma Gandhi had expressed a wish that in a free and independent India the Ministers should always travel third class. If anybody tried to take it in the letter without really going into the spirit of his statement, to what lengths we would now go? It is easily assessable. So, what Mahatma Gandhi meant was that the Ministers in a free and independent India should in practice and in reality be the servants of the people. What my hon. friend Shri Kishen Pattnayak wants is also the same thing. So, I do not think that, if any proper analysis is made, there is any difference between what the hon. Prime Minister said and what Shri Kishen Pattnayak wants. The only point is, the hon. Member should not insist very much on the letters or words of the statement of the Prime Minister but should catch more the spirit, rather than the letter.

Shrimati Yashoda Reddy (Kurnool): Mr. Chairman, I have been listening to the speech of Mr. Yashpal Singh very carefully. He is a very good, honest and efficient Member. But most of what he says is irrelevant. The question under discussion is whether jeeps should be withdrawn or not. But he was speaking about rationing, sugar, etc. On many things, I do agree with him. There are many difficulties people are facing for which we should blame the Government, but this is not the occasion for that.

The mover of the resolution is a very intelligent gentleman. I grant him this much understanding and intelligence that he does not want the jeeps to be withdrawn. I am sure about that. He just wanted to see the reaction of the Congress Members to something which the Prime Minister inadvertently said, which he really did not mean.

Shri Nambiar: Is it a slip of the tongue of the Prime Minister?

Shrimati Yashoda Reddy: When we became independent, the Prime Minister said that as far as possible all his colleagues should stay in the villages. He did not literally mean that they should leave Delhi and go to the villages. He just wanted that the Ministers should have direct contact with the villagers and not just tour in a superficial way. Similarly, he said that Government officers are not having direct contact with the villagers. Many Government officers and even Members of Parliament have lost touch with the people. But unfortunately it came to the lot of the BDOs that they were mentioned by the Prime Minister. The hon. mover himself knows that the Prime Minister did not mean that all the jeeps should be withdrawn from the BDOs. He is just making an issue of it.

Shri Kishen Pattnayak: You know my inner mind, it seems.

Shrimati Yashoda Reddy: At least I try to understand the inner mind of the Prime Minister better than him.

I am reminded of one instance. When I was facing the electorate, one allegation made against me was that I travelled from Hyderabad to Delhi by plane for attending to parliamentary work and that my feet were not on the ground; therefore, I should not be given vote. If my voters, having voted for, me, expect me to come to Delhi by bullock-cart, when would I come to Parliament and do my wrok? At least my voters were more sensible than my opponent on that point.

I ask the mover, does he not use a bus or a car or some conveyance for his own work? If his own activity is done by other means of transport, why should not the BDOs be allowed to use jeeps? How does he expect the BDOs to do their work? I do agree they are not doing much work. There are many things in which they have not come up to our expectation. I have quarrelled with them and said that the whole Ministry should be scrapped. But as long as we have community development as a part of our administration, as long as we have BDOs, they should have their jeeps. They need not use them for luxurious purposes, but they should use them only for their work. They must put them to limited use; their log books should be strictly maintained. Government should see that not more than one or two jeeps are used in a block. It is not necessary that each officer should be given one jeep. They may have a sort of a pool and allot one or two jeeps for a particular block. They should also allot definite functions for which the jeeps can be used. The log books should be strictly checked.

[Shrimati Yashoda Reddy]

In my election, I never had the experience of Mr. Dandeker, but in other elections like panchayat and zila parishad elections, I know of such instances not only from our party but other parties also. At that period, I think there is a move to withdraw it. In its implementation, they should be strict and they should see that not only jeeps, but no Government vehicle is used at that time.

Shri Jaipal Singh (Ranchi West): Madam, I would like to make it very clear to my friends, the Ministers there, that while I am supporting my friend Mr. Kishen Pattnayak who comes from my neighbouring State, I do not want that Mr. Murthy should throw all the jeeps into the Bay of Bengal, as he asked the other day whether it was the opinion of the House that all the jeeps should be thrown into the Bay of Bengal. I am sorry you did not credit us with the intelligence to understand what the Prime Minister meant. I think we also know the English language, some of us perhaps even more than you. I am sorry I have to put it this way, because some of the speeches that have ben made here have tried to make this resolution as though it was a resolution from the opposition only. This is a national problem, the problem of wastage and we are all interested in it, whether we are on this side or that side or any other side.

The Community Development Ministry has failed to produce more food. That is an accepted fact. I am not allergic to jeeps. I can walk; I can drive a bullock cart; I can ride a bicycle; I can drive a car and I can even fly an aircraft, which is perhaps more than what most people here can do. The question is, are you getting value for money? The Prime Minister might have been thinking aloud when he made that statement here. I think the problem which he felt we should face is one of impact which the BDOs were making in the rural areas. Of coures, if they are given a helicopter, they can drop anywhere any time! I have visited many community development blocks, particularly the multi-purpose tribal blocks and I can say it is a sheer waste of money to have these jeeps. I am not hostile to the jeeps, if the jeeps are preperly used. Perhaps when Mr. Dandeker was a Junior District Officer, there were no jeeps and he walked or went on horse back, for which he got an allowance. But the fact is, he passed through every village and the villagers could put their grievances to him. But today what happens?

I do not want to go into the details of what the BDOs have done in my area. Ministers themselves come to me and confess that the community development projects have been a disastrous failure in my area. I am not against community development. The question is, we have had it for many years. Can we continue to waste so much money It is all right much money? It is all right But when some people become incorrigible, it is very difficult. I think the Prime Minister is quite correct. Do not throw your jeeps into the Bay of Bengal, but withdraw them for the time being and see what happens. There are other ways of community development officers mobilising themselves. Nobody suggests they should walk. If they want to walk, why not? If they want to travel by scooters, why not? There is not much wrong with the bullock cart. The bullock cart is being mentioned in a very scornfull way. It is a wonderful way of making an impact on the villagers.

They try to tell us, how is it possible to cover 100 villages in one year if there are no jeeps? Is any BDO expected to contact every village in the years? It is impossible and it does not happen. There are other ways of meeting the situation. Instead of one BDO, have ten BDOs to cover the villages.

To my mind, it is very clear. I am not concerned with the jeeps being used for political purposes, because there it is a question of morality. Whether it is this ruling party or some other ruling party, whether you have jeeps or scooters, if there is no morality in that particular regard, those things will happen. The point is, that all the amount of money we are spending on jeeps is not warranted and we cannot afford it.

श्रीमती सावित्री निगम (बांदा) : सभापति महोदया, जब मैंने इस प्रस्ताव को देखा तो मैं आश्चर्यचकित हो गयी । संसार में तीन प्रकार के लोग हैं, एक तो वे जिनका काम और कुछ नहीं केवल छिद्रान्वेषण करना होता है । उनका सारा जीवन, सारा समय, सारी शक्ति कहां पर किसमें कौन सा अवगुण है यही ढूंढने में निकल जाता है । उन लोगों में से हमारे संसद के माननीय सदस्य कभी नहीं हो सकते । दूसरे प्रकार के वे लोग हैं जो आर्मचेयर पोलीटिशियन हैं

एक माननीय सदस्य : जैसे आप ।

16 hrs.

श्रीमती सावित्री निगम : जो अपने घरों में या दफ्तरों में बैठे रहते हैं, थोड़ी देर के लिये जाकर राजनीतिक दलों में थोड़ा बहुत काम कर लिया । उसके बाद जितने छिद्रान्वेषी लोग जो आलोचनाएं करते हैं उनसे वे इंसपिरेशन ले लेते हैं और उनको कह देते हैं बिना यह देखे कि जो वे कहने जा रहे हैं उसका क्या मानी है, उसका क्या प्रभाव है, उसमें कहां तक सत्य है, कहां तक यथार्थ है, कितना वह सत्य से, यथार्थ से दूर है । इसका उनको कुछ भी अनुमान नही होता क्योंकि वे तो अपने ही सीमित दायरे में, सकीर्ण दायरे में रहते हैं और जो इधर उधर की कटु आलोचनाएं उनको सुनने को मिल जाती हैं वे उनसे प्रेरणा लेते हैं और वही उनका मार्गदर्शन करती हैं । मैं सोचती हूं कि ऐसे ही कुछ माननीय सदस्यों ने इस प्रस्ताव को यहां पर लाने की कृपा की है ।

अभी जो माननीय सदस्य बोल रहे थे मैंने उनका भाषण सुना . . . . .

श्री किशन पटनायक : मेरा एक प्वाइंट आफ आर्डर है । यह कहना कि किसी दूसरे की इंगित से एक सदस्य या कई सदस्यों ने एक संकल्प रखा है, यह कहां तक संसदीय आचरण के अनकूल है ?

Mr. Chairman: I am sorry there is no point of order. He found nothing else to interrupt and that is why I think he has resorted to this "point of order".

श्रीमती सावित्री निगम : सभापति महोदया, मैं यह कहना चाहती हूं कि लोगों को दुर्भाग्य से यह नहीं मालूम होता कि समय कितनी तेजी से परिवर्तित हो रहा है, कितनी तीव्र गति से गांवों में एक नई क्रांति, नया जीवन, नई शक्ति उत्पन्न हो रही है । जब से पंचायती राज्य की प्रतिष्ठा हुई है, जब से गांवों में गांवों के लोगों ने अपने अधिकार और अपने कतव्यों को समझना प्रारम्भ कर दिया है, तब से क्या मजाल है कि कोई बी० डी० ओ० या कोई एग्रिकल्चर का अफसर या अन्य अधिकारी केवल जीप ही नहीं किसी अन्य सरकारी चीज़ का दुरुपयोग कर पाए । मैं आपको एक उदाहरण देना चाहती हूं । मैंने एक बी० डी० ओ० से पूछा कि तुम्हारा इलाका कैसा है, तो उसने कहा कि मेरा क्षेत्र तो बहुत अच्छा है, लेकिन आप एक महिला हैं इसलिए मैं आपसे कहता हूं कि एक पति को प्रसन्न करने के लिये जितनी शक्ति एक पत्नी को लगानी पड़ती है, उतनी ही शक्ति मुझे ग्राम प्रधान, सरपंच आदि में से हर एक को प्रसन्न करने में लगानी पड़ती है ।

एक माननीय सदस्य : पत्नी को प्रसन्न करने के लिए भी पति को बहुत शक्ति लगानी पड़ती है ।

Mr. Chairman: I am extremely sorry that the hon. Members have not understood the spirit and the context in which it is said.

श्रीमती सावित्री निगम : इससे आप अनुमान लगा सकते हैं कि एक बी० डी० ओ० को अपने काम में कितनी कठिनाइयों का सामना करना पड़ता है । जिन माननीय सदस्यों ने यह प्रस्ताव पेश किया है, अगर उनको इन कठिनाइयों का सौवां हिस्सा भी भुगतना पडता तो वे ऐसी आलोचना न करते ।

माननीय प्रधान मंत्री ने उस दिन अपने भाषण में जो बात कही थी उनकी उस बात को इस प्रकार तोड़-मरोड़ कर पेश किया गया है कि उसे सुन कर आश्चर्य होता है । उनका मतलब यह था कि बी० डी० ओ० भी अपनी शक्ति के अनुसार गांवों में पैदल यात्रा करें और लोगों से सम्पर्क स्थापित करें तो उनको ज्यादा प्रोत्साहन मिलेगा और वह लोगों को ज्यादा प्रभावित कर सकेगा ।

एक बी० डी० ओ० को इतना बडा क्षेत्र कवर करना होता है कि यदि वह पैदल चलना शुरु कर दे तो वह अपने कर्तव्य का पालन नहीं कर सकता ।

कुछ माननीय सदस्यों ने बैलगाड़ी की बात कही है । मैं उनसे पूछना चाहता हूं कि क्या वे फिर से भारत को बैलगाड़ी के युग में या पाषाण युग में ले जाना चाहते हैं ? मैं उनसे कहना चाहती हूं कि यदि हम यह आशा करते हैं कि हमारे बी० डी० ओ० अपने कर्तव्य का पालन करें, तो हमें प्रधान मंत्री से कह कर यह बात स्पष्ट करनी होगी । प्रधान मंत्री का मतलब कभी यह नहीं था कि सारी जीपों को हटा लिया जाए । उनका मतलब यह था कि बी० डी० ओ० गांव वालों से अधिक सम्पर्क स्थापित करें ।

मैं मानती हूं कि जीपों का अच्छा उपयोग होना चाहिए, उनके लिए लागबुक रखी जानी चाहिए, लेकिन यह कहना कि जीपों को हटा दिया जाए गलत है । अगर कहीं ऐसा किया गया तो यह सब अब तक की सारी प्रगति पर कुठाराघात करना होगा ।

मैं एक ऐसे क्षेत्र से आती हूं जहां पर सड़कों का बड़ा अभाव है और कभी-कभी पहाड़ियों के किनारे-किनारे चलना पड़ता है और कभी ऐसी ऊसर जमीन पर चलना पड़ता है जहां मीलों तक सड़क का नामो निशान नहीं है । वहां पर यदि बी० डी० ओ० से जीप ले ली जाएगी तो मेरे क्षेत्र में जहां कम्यूनिटी डेवेलपमेंट ने बहुत अच्छा काम किया है, गांवों में एक नई बुनियादी जाग्रति पैदा की है वह सारा काम समाप्त हो जाएगा, और हम जो इस प्रकार ग्राम स्वराज्य की रचना कर रहे हैं उसको बहुत नुकसान होगा । इसलिए मैं बड़े जोर से इस प्रस्ताव का विरोध करती हूं और मैं चाहती हूं कि यह प्रस्ताव कभी भी मंजूर न किया जाए ।

Mr. Chairman: Shri Jena.

Shri Jena (Bhadrak): Madam Chairman,....

श्री हुकम चन्द कछवाय : सभानेत्री महोदया .....

Mr. Chairman: I have called Shri Jena.

श्री हुकम चन्द कछवाय : मेरे दल से कोई नहीं बोला है ।

श्री जेना : मैं बोल रहा हूं ।

Mr. Chairman: Order, order. Is that the way to do, to just stand up and start talking?

An hon. Member: You must respect the Chair.

Mr. Chairman: I have great regard and respect for all hon. Members, but I request them to exercise a little restraint.

श्री जेना : माननीया सभानेत्री जी, मैं इस प्रस्ताव का विरोध करता हूं ।

जब महात्मा गांधी की हत्या हुई तो एक अमरीकन ने लिखा था कि जिसने बन्दूक का आविष्कार किया वह इसके लिये उत्तरदायी है । लेकिन इस कारण बन्दूक को खत्म नहीं किया गया । मैं पूछता हूं कि क्या जीपों को हटा लिया जाएगा तो काम ज्यादा जल्दी हो सकेगा ? अगर उनका अच्छा उपयोग किया जाए तो काम बहुत अच्छा चल सकता है । इस सम्बन्ध में मैं एक संस्कृत का श्लोक पढ़ना चाहता हूं जो कि इस प्रकार का है :

विद्या विवादाय धनम्मदाय शक्तिम्
परेषाम् परिपीड़नाय,
खलस्य साधोर्विपरीत मेव,
ज्ञानाय, दानाय च रक्षणाय ।

इसका अर्थ यह है कि अगर साधु के पास विद्या है तो वह उसका उपयोग दूसरों के ज्ञान बढ़ाने के लिये करता है, यदि उसके पास धन है तो वह दूसरों को उसका दान करता है, और अगर भगवान ने उसको शक्ति दी है तो वह दूसरों की रक्षा करता है । पर यदि किसी खराब आदमी के पास धन होता है तो वह उसका उपयोग दूसरों को दबाने में करता है, उसके पास यदि विद्या होती है तो वह केवल विवाद करने में उसका उपयोग करता है और यदि उसके पास शक्ति होती है तो वह उसके द्वारा दूसरों का उत्पीड़न करता है। वह अपनी विद्या को झगड़ा करने में खर्च करता है । जो शक्ति दी गई है, वह दूसरों का उद्धार और रक्षा करने के लिए दी गई है । लेकिन वह उसके द्वारा दूसरों को सताता है ।

इसलिए हमको समझना चाहिए कि ब्लाक्स में जो जीप्स दी गई हैं, वे इसलिए दी गई हैं कि उनका इस्तेमाल कर के लोगों के साथ सम्पर्क अच्छी तरह स्थापित किया जाये । जब से हम लोगों ने स्वतन्त्रता हासिल की है, देहातों में जो कुछ भी काम हो रहा है, वह ब्लाक्स में हो रहा है । एक रोज़ मैंने एक मीटिंग में कहा था कि पार्वती के जन्म से सम्बन्धित एक श्लोक में कहा गया है :

सर्वोपमा द्रव्य समुचयेन
यथा प्रदेश विनिवेशितेन
सानिर्मिता विश्वसृजा प्रयत्न्या :
एकस्थ सौन्दर्य दिदृक्षै वः ।

इसका अर्थ यह है कि जब ब्रह्मा जी ने पार्वती को जन्म दया, तो यह सोचा कि जितने सौन्दर्य संसार में हैं, वे सब ला कर पार्वती पर रखे जायें, ताकि जो लोग उसको देखने आयें, वे सब सुन्दर चीजों को एक जगह पर देख सकें ।

इसी प्रकार हमारे जीवन और समाज में जो भी परिवर्तन किये जायेंग, जो भी उन्नति और विकास किया जायेगा, वह सब इन डेवलपमेंट (विकास) के ज़रिये से किया जायेगा । इसलिये इन ब्लाक्स को बनाने के लिये मैं मिनिस्टर महोदय को धन्यवाद देता हूं । जहां पर इतना काम किया जाता है, अगर वहां से जीपें हटा दी जायें, अगर उनको पैदल चलना पड़े, तो वे लोग क्या काम कर सकेंगे ? वे लोग इधर से उधर नहीं जा सकेंगे ।

मैं अपने दोस्त, श्री पटनायक को एक मिसाल देता हूं । एक व्यक्ति ने रामायण पढ़ी । किसी ने उसको पूछा कि तुमने रामायण से क्या सीखा । उसने उत्तर दिया कि मैं तो केवल इतना ही सीख पाया कि रावण ने कहा कि जब मैं मर जाऊंगा, तो मेरी मुक्ति हो जायेगी, तब तक मैं सीता को कभी वापस नहीं करूंगा । उस व्यक्ति ने सारी रामायण पढ़ी, लेकिन उसने कुछ नहीं सीखा--सिर्फ

[श्री जेना]

इतना ही सीखा कि मैं मर जाऊं, लेकिन मैं सीता को वापस करने के लिये तैयार नहीं हूं ।

हमारे प्रधान मंत्री जी ने बहुत कुछ कहा, लेकिन श्री पटनायक सब कुछ भूल गये । दुख की बात यह है कि उनको केवल इतना याद रहा कि जीप हटा दी जाये । मुझे श्री पटनायक के प्रति बड़ी श्रद्धा है, लेकिन मैं बड़े अदब के साथ कहना चाहता हूं कि प्रधान मंत्री की सब बातें वह भूल गए और उनको सिर्फ इतना याद रहा कि जीप हटा दी जायें ।

मैं माननीय मंत्री जी से कहना चाहता हूं कि अगर वह देहात में सब कुछ करना चाहते हैं, तो वह देहात में जीप्स को रहने दें, क्योंकि अगर जीप्स को हटा दिया गया, तो कुछ काम नहीं हो सकेगा । अगर हम काम चाहते हैं, तो वहां पर जीप रहनी चाहिए, लेकिन मैं यह भी कहना चाहता हूं कि उनका इस्तेमाल ठीक होना चाहिए ।

मैंने भी एक बार जीप का व्यवहार किया था ब्लाक के काम के लिए । उन्होंने ही मुझे भेजा था । लेकिन बाद में उन्होंने मुझे चिट्ठी लिखी कि इसके लिए 34 रुपये जमा कर दीजिए । मैंने मिनिस्टर साहब को चिट्ठी लिखी कि मुझे यह रुपया देना पड़ेगा या नहीं । उन्होंने कहा कि देना चाहिए । मिनिस्टर साहब ने एक बार हाउस में कहा था कि पार्लियामेंट के मेम्बर अगर किसी ब्लाक को देखना चाहें, तो वे बी० डी० ओ० और चेयरमैन को साथ लेकर जीप में देख सकते हैं, क्योंकि उनका क्षेत्र बहुत बड़ा है । इसके बावजूद जीप का इस्तेमाल करने के बाद मेरे पास यह चिट्ठी आई ।

जहां तक मैं समझता हूं, अगर जीप का दुरुपयोग होता होगा, तो बहुत कम होता होगा । मेरे अन्दाज में नहीं है ।

श्री उ० मू० त्रिवेदी (मन्दसौर) : जो दुरुपयोग करते हैं, उन का माननीय सदस्य को मालूम नहीं है ।

श्री जेना : यह हो सकता है । लेकिन हर एक चीज मुझे मालूम नहीं है । अगर हर एक चीज माननीय सदस्य को मालूम हो, तो उनको धन्यवाद है ।

श्री हुकम चन्द कछवाय : सभापति महोदया, मैं आप का बहुत आभारी हूं कि आप ने मुझे बोलने का समय दिया । जब मैं पहले खड़ा हुआ, तो आप ने मुझ पर आरोप लगाया कि माननीय सदस्य संयम नहीं रखते हैं । मुझे बड़े दुख के साथ कहना पड़ता है कि मैं तो बहुत संयम रखता हूं, लेकिन मेरी उम्र ऐसी है कि मैं संयम रख नहीं पाता हूं ।

Mr. Chairman: I would request the hon. Member to restrict himself to the subject under discussion.

श्री हुकम चन्द कछवाय : इस प्रस्ताव के सम्बन्ध में मैं इतना ही कहना चाहता हूं कि जहां तक त्रुटियों और कमियों का सवाल है, उन को देखते हुए मैं यह तो नहीं कहना चाहता कि सब जीप्स वापस ले लेनी चाहिए, लेकिन जिन इलाकों में ठीक काम नहीं हुआ है, जहां अधिकारी लोग धांधली करते हैं या अपने निजी तथा परिवार के कामों में जीप का उपयोग करते हैं, वहां पर इस बारे में नियंत्रण लगाना चाहिए । जहां जीप का दुरुपयोग होता है, वहां पर इस के उपयोग के बारे में नियम बनाये जाने चाहिए ।

माननीय सदस्य ने कहा कि बैलगाड़ी का जमाना नहीं है, पुराने जमाने की बात करते हैं । मैं समझता हूं कि बैलगाड़ी में भी इस तरह के विशेष प्रकार निकल सकते हैं, जिन में बाल बेयरिंग्स (ball-bearings) का उपयोग हो सकता है, जिस से बैलगाड़ी ज्यादा तेज और अधिक मील चल सकती है । अगर माननीय सदस्य बैलगाड़ी की आलोचना

करते हैं और उस को नहीं चाहते हैं, तो मैं ज्यादा खुश हूंगा अगर बैल-जोड़ी का निशान मिटा दें । वे बैल-जोड़ी के नाम पर वोट लेते हैं और फिर उसी की आलोचना करते हैं ।

मैं यह भी सुझाव दूंगा कि यह तय होना चाहिए कि अगर कोई ब्लाक आफ़िसर अपने क्षेत्र में इतना काम बढ़ायेगा, उस के बाद हम उस को जीप देंगे । वहां तक तो ठीक है । जो व्यक्ति ज्यादा काम करता है, उस को जीप दी जाये और जो व्यक्ति गर्मी के दिनों में शर्बत के लिए बर्फ़ लाने के लिए जीप को बीस मील भेजे, उस को ऐसे कामों के लिए जीप नहीं देनी चाहिए ।

हम चाहते हैं कि देहातों में काम बढ़े, लोगों में कुछ जाग्रति पैदा हो और वे लोग जीप का लाभ उठायें । इसलिए मैं इस प्रस्ताव का कुछ हद तक तो स्वागत करता हूं, लेकिन मैं इस का पूरा समर्थन नहीं कर सकता हूं और मैं यह नहीं कहना चाहता कि तमाम जीप्स वापस ले ली जायें । जहां काम नहीं है, वहां की जीप्स वापस ले ली जायें । जहां पर काम है, वहां पर जीप्स को रहने दिया जाये । अगर उन का काम एक जीप से नहीं चलता है, तो उन को ज्यादा सहूलियत दी जाये । अगर जीप ज्यादा कीमती मालूम होती है, तो उस के स्थान पर मोटर-साइकल दी जाये, ताकि वे लोग परिश्रम कर के स्वयं सारे क्षेत्र को घूम कर देखें । इस सम्बन्ध में यह बात दृष्टि में रखी जाये कि कहां काम के लिए जीप की आवश्यकता है और कहां नहीं है ।

Shrimati Lakshmikanthamma: Madam Chairman, when hon. Members are speakng about the misuse of jeeps by BDOs, I feel there is some fundamental misunderstanding of the problem. If only they had seen how the BDOs, who are intimately connected with the Community Development programme, are working, I am sure they would not have talked in the way they did. Because, there is great difference between the work of a BDO under the Community Development programme and the work of other officers. The work of the BDO is being watched every minute by non-officials, by the panchayat members, by the Samiti President and others. Further, the jeeps are not used entirely by the BDOs; in most of the States, especially where the panchayati raj has come into existence, Chairman of the panchayat or other non-officials would also be using that jeep. Moreover, people of the area would be closely watching whether the jeep is really used for official purposes connected with the Community Development work or for attending some marriage, as some hon. Members have mentioned here.

Then, we should remember another point. When we say that we are entitled to travel by plane or by first class in the railways, officers at the lower level should also be entitled to some facilities and conveniences. At the same time, I do not say that the use of these jeeps by BDOs should continue for ever.

As you said, when you spoke, communications between villages are not developed to such an extent. Though more roads have been constructed, how many buses and other conveyances facilities are there for those people to go from one village to another village?

Shri K. D. Malaviya (Basti): Bullock cart.

Shrimati Lakshmikanthamma: About the bullock cart, I told my hon. friend.

Mr. Chairman: She need not answer all those questions.

Shri Nambiar: Continue in that strain.

Mr. Chairman: The hon. Member should try to conclude now.

श्री हुकम चन्द कछवाय : बैलगाडी से मत चलिए जीप से चलिए।

Shrimati Lakshmikanthamma: When I was hearing the speech of my hon. friend, the hon. Mover of the Resolution, I just rushed to the Library because I just wanted to know about the main idea of starting the community development programme. I knew what Jawaharlalji had said about these things, not about the jeep or anything but about community development. Everyone of us knows that revolutions, whatever they may be—social, political or economic—are first born in the minds of the people. The main idea was to prepare the minds of the people, to take to these new and revolutionary changes, to rely on themselves, to participate in the making of the changing society, to build up a new India though we had first to prepare these people from above. When their consciousness has been aroused to such an extent that they do not need our advice, that we should go and talk to them or teach them all these things. I think there will not be any need for any jeeps. Our friends can be very sure that we will abide by what our Prime Minister has said; but when we will do that and when the jeeps will be removed is to be left to the concerned people and the State Governments.

Mr. Chairman: The hon. Minister.

Shri P. L. Barupal (Ganganagar): One minute.

Mr. Chairman: Please excuse me, Shri Barupal The hon. Minister.

The Minister of Community Development and Cooperation (Shri S. K. Dey): Mr. Chairman, no porgramme run by the Government of India has been subject to as much continuing evaluation, both at the hands of Government as also of non-official agencies, as the CD programme has been. We have been continually doing heart-searching ourselves and, therefore, have been trying to bring in universities, colleges, schools, institutions of social research and economic research indeed, any agency which is prepared to undertake a study of what really is happening in the different aspects of the community development programme. We have been trying to beseech everyone. We have been doing this because we realise the earnestness of the House to ensure that the investment that is made of people's money in this multi-purpose programme yields the output that people are expected to secure from it and their representatives in this House expect of the programme.

I am very grateful that we have had a discussion on this much-vexed question of the jeep which has been in use in the community development programme. This is not for the first time that the jeep is being discussed in this House. Indeed, the late Prime Minister quite frequently mentioned what he called the jeep mentality of the officers, of the workers in the community development programme. All the time he felt agitated as to how that jeep mentality could be removed from the workers and the workers made to get nearer to the people so that they could have a heart to heart impact between each other.

The Prime Minister made the other day the statement on the jeep. As I listened to some of the criticism made by hon. Members of the Prime Minister's statement and what they call inability of the Government to implement that statement, I was continually reminded of what my mother used to say about me in my childhood. I was a very troublesome child . . .

Shri Ram Sewak Yadav: Do not be a troublesome Minister.

Shri S. K. Dey: . . . and sometimes my mother used to say, "I wish you had not been born". Did my mother mean that I should be slaughtered or that I should be killed because of that?

All mothers say that when they are irritated with their children and when they feel that the children are not behaving as they expect them to behave. Because a child sometimes misbehaves, a mother has every right to get angry and give expression to that anger and also to take steps which will set the child right. But that does not mean that the mother throws the child out on the street or into the sea.

श्री किशन पटनायक : यह चौथी व्याख्या है ।

Shri S. K. Dey: It has been the practice of representatives in Government to take the House into confidence and share their agonies, anxieties, misgivings and express their views. If some hon. Members make it a practice to tear a statement out of context and hold on to a few words in isolation from the rest, divorced from the spirit in which a statement is made...

16.27 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

श्री किशन पटनायक : यह स्पिरिट क्या है ।

Shri S. K. Dey: . . .I hope, you will appreciate, Mr. Deputy-Speaker, that it will make it almost impossible for Ministers to speak freely in the House and to take counsel with the House.

Dr. M. S. Aney (Nagpur): Why?

Shri S. K. Dey: Because when feelings are expressed, doubts will be expressed. Now those doubts should not be interpreted as downright condemnation.

Dr. M. S. Aney: You can remove the doubts.

Shri S. K. Dey: The essence of the Prime Minister's statement was that he felt that the jeeps were standing in the way of intimate relationship between the workers in the community development blocks and the people. I wish to assure this House that the spirit of what the Prime Minister had said is being honestly, sincerely and earnestly implemented in the fullest sense of the term and I would like to mention the steps that are being taken

But before I come to that I would like to ask this House: what do we to see happening in rural India. In the big cities we have buses; we have cycle rickshaws; we have taxis; we have cars; we have many modes of transport. I would like every hon. Member of the House to put his hand on his heart and ask this question: Would he be prepared to walk in the city of Delhi from one end to the other, even from Parliament House, or would he try to take the fullest advantage of the transport system that is available to save time so that this time could be utilised for doing work for Parliament itself or for other purposes connected with the assignment of a Member of Parliament?

A block covers an approximate area of 250 square miles. It is simple arithmetic. We have a million and a quarter square miles of territory in this country and we have 5,200 blocks. This makes a clear average of about 250 square miles and that is not a circle. The areas are of different sizes, and conditions of communications vary widely from one part of the country to another. We do not have a jeep in every block. We have about 3700 jeeps in the country and we have 5200 blocks. We are not purchasing any new jeeps. In fact, it is being discouraged. The bulk of the jeeps that are in use came through the assistance of the Technical Co-operation Mission of the U.S. Government as a part of the programme. The jeeps were provided as a part of the block machinery because quick transport and quick communi-

[Shri S. K. Dey]

cations were expected to be provided in areas where no communications, no roads, existed. If we did not have this means of transport, I maintain that it would have been impossible to cover even a quarter of the villages, even to touch them. There are certain blocks where we have well-maintained communications and transport facilities. Certainly, there will be no jeeps provided there and we have asked the State Governments to ensure this. The very fact that every block does not have a jeep, the number of jeeps being much smaller than the total number of blocks, provides for the contingency that it is only where blocks do not have satisfactory communications that they will have transport facilities made available to them. We all wish that both people in Government as also the Members belonging to the Opposition should see that the resources placed at the disposal of the blocks must be used to the fullest extent for the good of the people.

I very deely appreciate in this context a suggestion made by the hon. Member, Shri Dandeker. In fact, he will be quite happy to know that already State Governments have been prescribing that the Block Development Officer and other members of the Block staff must have a definite number of days of travel in the Block area. Take, for instance, the State from where the hon. Member, Shri Pattnayak, who moved this Resolution, comes. They have made it a condition that the Block Development Officer must travel 20 days a month. Of these, at least 10 days he must travel by cycle and at least 10 days he must make a night halt in the villages. They have made it a condition that within five miles of the Block Headquarters, the Block Development Officer or other staff should not make use of the jeep. They should go by other means of transport, by cycle or whatever other means are available to them. But when you come to distant areas where you have to transport a lot of equipment which you have to do increasingly as you try to intensify the production programme, whether in agriculture or in other allied fields, it is of the utmost importance that you must have transport facilities available at your disposal.

Now, as a result of the statement made by the Prime Minister, as also the questions that were put in this House, we took the necessary action. Sir, we have been continually following this question of proper use of jeeps all these years. Recently we told the State Governments that they should take measures to see that possession of the jeep is detached from the Blocks—that was our recommendation—and that the jeeps should be placed at the headquarters of the subdivision, where they should be pooled. We are yet to receive replies from all the State Governments. But from whatever replies we have received, the State Governments' reaction is an adverse one. They say that it will lead to even greater misuse and indeed it will increase the cost of the use of the jeep if it is sent out to a distant place from where it has to be pooled. Therefore, they are prescribing procedures, including limitation of the use of petrol, proper maintenance of log books, joint use of the jeep by all the members of the staff and proper control over the use of the jeeps by the newly elected representatives of the people.

Sir, you are well aware that today we have a panchayati raj institution working in almost all the States with the exception of one or two States. Wherever panchayati raj have been implemented, we have at the Block level a representative agency of the people continually watching the activities in the Block as the hon. Members of this House are continually watching the activities of the Ministers and the Ministries.

Shri Yashpal Singh: You are not watchable but you are reliable.

Shri S. K. Dey: If in spite of the introduction of a popularly elected institution—there are regular forums for the President, the Vice-President and other Members to discuss, criticise and review the working of the Block programme—we feel that we can do nothing ,to prevent misuse, then it will be an admission of our total administrative bankruptcy. I do not say that any procedure is completely foolproof against any misuse There will always be misuse to some extent. You cannot take any step which will completely eliminate misuse. Nobody has been able to devise it. But I say, everything possible will be done and I am sure the suggestions that have been made here in this House, in the course of the discussion, will be taken full note of.

Mr. Dandeker also mentioned the misuse of jeeps for political purposes. Before the last elections, we wrote to the State Governments that proper steps should be taken to see that jeeps are not used for political purposes, even by the elected representatives of the people in panchayati raj institutions. We will try to examine how best we can ensure that the jeeps are not used for political purposes during the elections. For this purpose, I shall be most happy to sit with the representatives of the different political parties here, discuss with them and arrive at something which is satisfactory from the point of view of everyone.

Of course, the community development programme has not fulfilled all expectations. No programme can ever fulfil all expectations. The fact is that today you cannot produce fertilisers fast enough, whereas twelve years ago we were worried that we would not be able to utilise the fertilisers coming out of one factory, the Sindri factory. You cannot today produce fertilisers, insecticides, cement, iron and steel fast enough to be utilised by the village people and you cannot give technical assistance superior enough to be in tune with the requirements of today. This is a proof enough that the programme has created in the mind of the people a desire to utilise modern technology for improving their conditions. Certainly, the fact today is that the vast masses of people, 90 per cent of the people, are participating in elections to panchayati raj institutions all over the country. Co-operatives are coming up in all fields. Now, if these are not indications of an awakening of the people and willingness on their part to respond to whatever the Government can really feel and cater to, then I do not know how I can explain the conduct of the community development programme. Of course, I myself would have liked a much faster progress. But progress in community development blocks, because it deals with all aspect of life of the village people, will depend on equally faster evelopment on all fronts, resources and everything. I would like to assure this House once again that whatever the Prime Minister might have said to this House is being implemented in the very spirit in which he gave that assurance, that the jeeps will not be used for going from village to village.

An Hon. Member Question.

Shri S. K. Dey: The block development officers are no longer the sole owners of the vehicles in the blocks.

Shri Kishen Pattanayak: They are joint owners.

Shri S. K. Dey: They are the joint owners, checked, prodded and guided by the elected representatives of the people. And on top of it, we shall take all steps possible to see that the use of jeeps is circumscribed by concrete instructions and rules which will minimise, if not eliminate altogether, the misuse of the jeeps. We shall also try to take steps, as we have already taken, and are continually trying to take, to see that the block officers do come into closer contact with the village people through night halts in particular, because that more than anything else gives an opportunity for the block personnel to be intimate

[Shri S. K. Dey]

with the village people and to know their conditions.

I do not think that I need say anything further. I hope that the hon. Mover of the resolution will be good enough to withdraw it, on the strength of what I have stated.

श्री किशन पटनायक: मैं इतना अच्छा नहीं हूं कि उसको विदड्रा कर लूं। मैं उन को जवाब देने के लिए तैयार हूं।

श्री इन्द्रजीत लाल मल्होत्रा : वह जीप विदड्रा नहीं करते तो आप रिजोल्यूशन विदड्रा कर लीजिये।

श्री किशन पटनायक : मजाक के लिए बधाई मल्होत्रा साहब।

माननीया सरोजिनी महिषी जो कि संस्कृत की विदुषी हैं और अंग्रेजी की वकील हैं, उन्होंने कहा कि मैंने प्रधान मंत्री की उक्ति का अर्थ नहीं समझा, उनका इनर माइंड नहीं समझा, और दूसरी विदुषी श्रीमती रेड्डी ने कहा कि मैं बहुत बुद्धिमान हूं। एक ने बुद्धिहीन कहा, दूसरी ने बुद्धिमान कहा तो इन में से . . .

Shrimati Yashoda Reddy: You are the best authority on yourself.

श्री किशन पटनायक : किस को मानूं यह मैं बता नहीं सकता।

श्री हुकम चन्द कछवाय : आप दोनों को मानो।

श्री किशन पटनायक : माननीय श्री दंडेकर ने और श्रीमती महिषी ने आउटलुक की बात जरूर उठायी थी। किसी बात को कभी कभी मान जाना लेकिन नतीजे तक न पहुंचना—यह एक अफसरों के दिमाग का लक्षण होता है, चाहे मौजूदा आई० ए० एस० अफसरों का या पुराने आई० सी० एस० अफसरों का। यह कह देना कि आउटलुक में यह बात आनी चाहिए लेकिन प्रचलित व्यवस्था को धक्का देने के लिए तैयार न होना तर्क के विरुद्ध है। दांडेकर साहब, जिनकी कांस्टीटूयूएंसी गोंडा है, मुझे आश्चर्य हुआ कि वह बैलगाड़ी का मजा उड़ाते हैं। गोंडा में कैसे लोग रहते हैं, उनका जीवन किस प्रकार का है। यह तो हमारे साथी श्री राम सेवक यादव ज्यादा बतला सकते हैं; शायद माननीय दांडेकर का उतना लगाव अपने इलाके के लोगों से नहीं है। और यह कहना कि जीप को हटाने का अर्थ आधुनिक यातायात के खिलाफ है, एक विचित्र बात है। मेरा कहना है कि जीप को न हटाने से सारे ग्रामीण क्षेत्र में आधुनिक यातायात की व्यवस्था हो नहीं सकती। जितना पैसा आप जीपों पर खर्च करते हैं, अगर उतना पैसा आप बस ट्रांस्पोर्ट की नई रूटें खोलने पर खर्च करें तो देहातों में कुछ रोशनी आ जायेगी। क्या अफसरों को जीप देना ही आधुनिकता है, देहात के लोगों को बस देना आधुनिकता नहीं है? मैं इस बात को समझ नहीं सकता।

श्री सु० कु० डे : बस के लिए रास्ता चाहिए।

श्री किशन पटनायक : जो आप जीपों पर पांच करोड़ खर्च करते हैं उससे बसों के लिए रास्ता बनाइए।

श्री हुकम चन्द कछवाय : रास्ता दिल में होना चाहिये।

श्री किशन पटनायक : एक ब्लाक का इलाका बहुत लम्बा चौड़ा नहीं होता। उसका व्यासार्ध 6 से दस मील तक का होता है। इतने से इलाके में घमने के लिए, गांवों में जाने के लिए जीपों की महा आवश्यकता है, यह समझ के बाहर की बात है। आप देखें कि पुलिस स्टेशन में जो लोग रहते हैं, एक पुलिस थाने का इलाका या एक सब-डिवीज़न का

इलाका ब्लाक के इलाके के से बहुत बड़ा होता है, लेकिन पुलिस थाने का जो इंस्पेक्टर होता है, जिसको बहुत ज्यादा घूमना पड़ता है, उसके पास जीप नहीं होती । इसी तरह हर एस० डी० ओ० के पास भी जीप नहीं रहती, लेकिन ये लोग अपने कर्तव्य का पालन करते हैं । और ये लोग शायद बी० डी० ओ० से ज्यादा घूमते घामते हैं ।

इसलिए असली बात जो है वह जीप की अनावश्यकता है । जीप जो एक मेंटेलिटी को लायी है उसको खत्म करना है, और इस चीज़ को ही समझना चाहिए । ऐसा लगता है कि प्रधान मंत्री ने जो घोषणा की है उसको वे स्वयं नहीं समझ पाये बल्कि और लोग अच्छा समझ रहे हैं । मेरे विचार से प्रधान मंत्री की घोषणा की जो मुख्य बात है वह है प्रचलित व्यवस्था को धक्का लगाना । लेकिन उस व्यवस्था को धक्का लगाने के लिए मंत्रिमंडल तैयार नहीं है । हम को यह अन्देशा लगता है कि मंत्रिमंडल नौकरशाही से दबा हुआ है । अगर ये लोग जीप को हटा देंगे तो सारी नौकरशाही इन के खिलाफ बगावत करेगी और नौकरशाही की बगावत को बरदाश्त करने के लिए ये लोग तैयार नहीं हैं । ये नौकरशाही से दबे हुए हैं ।

यहां पर एक मेम्बर कहता है कि प्रधान मंत्री का इनर माइंड यह था, दूसरा कहता है कि उनका इनर स्पिरिट यह था । खुद प्रधान मंत्री क्यों नहीं यह स्पष्ट करते कि उनका इनर माइंड क्या है, उनका इनर स्परिट क्या है । मैं ने उनको कल पत्र लिखा था कि आप के विषय पर चर्चा होने वाली है आप खुद मौजूद रह कर इसका जवाब दीजिये कि आप ने जो घोषणा की है उसको कार्यान्वित करवाना चाहते हैं या नहीं । मैं श्री शास्त्री से जानना चाहता हूं, श्रीमती रेड्डी से नहीं, कि उनका इनर माइंड क्या है । मैं जानना चाहता हूं कि प्रधान मंत्री जी ने जो बयान इस सदन में दिया था वह संतुलित दिमाग से दिया था या असंतुलित दिमाग से । शास्त्री जी को यहां आ कर यह कहना पड़ेगा । जब तक वह ऐसा नहीं करते मेरा प्रस्ताव कायम रहेगा और सदन को उस पर मत लेना होगा ।

मैं श्री यशपाल सिंह के संशोधन को स्वीकार करता हूं ।

Mr. Deputy-Speaker: I shall now put Shri Yashpal Singh's amendment to vote.

The question is:

> That in the resolution *omit* 'by the 26th January, 1965'.

The motion was negatived.

Mr. Deputy-Speaker: The question is:

> "In accordance with the Prime Minister's announcement made on the 18th September, 1964, this House urges upon the Government to take immediate steps to withdraw jeeps from the Community Development Blocks by the 26th January, 1965.".

The Resolution was negatived.

16.49 hrs.

RESOLUTION RE: ABOLITION OF CONTRACT LABOUR SYSTEM

Shri Nambiar (Tiruchirapalli): I beg to move:

> "This House is of opinion that large-scale employment of Contract Labour is detrimental to the interest of the workers and the nation and recommends to Government that steps should be taken to abolish this system as a whole forthwith."

I have the honour to move this resolution on behalf of the millions of workers in this country who do not derive the benefit of any labour legislation and who are working in factories, in fields, on the roads, and